

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

Dated: 05.09.2018

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD  
NOT BE TAKEN-UP ON 05.09.2018 WILL NOW BE LISTED ON THE  
DATES AS MENTIONED AGAINST EACH**

<b>S.NO.</b>	<b>CASE NO.</b>	<b>PARTIES</b>	<b>COUNSEL FOR PARTIES</b>	<b>NEXT DATE OF HEARING</b>
1.	Original Application No. 604/2016 (M.A. No. 396/2017)	Kudrat Sandhu Vs. State of Punjab & Ors.	Mr.Suryajyoti Singh Paul, Adv.for Applicant Ms. Kiran Bhardwaj, Adv. for R-1 & 4 Mr. Nikhil Nayyar, Adv. for R-3 Mr. Manoj Sharma, Adv. for R-5 Mr. Sanchar Anand, Adv. for R-6 Dr. Abhishek Atrey, Adv. for MoEF Ms. Deep Shikha Bharthi, Adv. Mr. Vivek Chib, Adv. Mr. Rajiv Bansal, Adv. for DDA Mr. Kamal Jeet Singh, AAG for Punjab Mr. Rajul Shrivastav, Adv. for MPPCB	<b>28.09.2018</b>

**COURT MASTER**